

**A.VENKATESWARA REDDY,  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)**



**HYDERABAD,  
DT:17.04.2021.**

**ROC.NO.1157/2021-B.SPL.**

**Sir/Madam,**

SUB: **DISTRICT JUDGES** - Filling up of 49 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2021 - Attested photocopies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, **during the last six months period** - Called for - Regarding.

REF: 1.High Court's Notification No.203-B.Spl., dated 31.03.2021.  
2.High Court's Proc.Roc.No.1157/2021-B.Spl., dated 17.04.2021.

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I am to state that the High Court notified 49 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1<sup>st</sup> cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official Website in the reference 2<sup>nd</sup> cited.

As directed, the eligible officers in the list are directed to submit attested photo copies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, during the last six months period.

The copy of Judgments must reach the High Court within 15 days without fail either by way of speed post or any other mode.

- Note:**
1. The copies of the Judgments should be clear, easily readable and duly attested by the officer.
  2. The copy must be true replica of the original Judgment.
  3. The copy must either be a Photo Copy. It should be on white paper or judgment paper but not on manifold paper.

**Yours sincerely,**

  
**REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)**

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	<b>SRI D.RAMAKANTH,</b> District Judge now working as Registrar (I.T.-Cum- Central project Co-ordinator) High Court for the State of Telangana, Hyderabad.
2.	<b>SRI K.PATTABHIRAMA RAO,</b> Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.
3.	<b>SRI A.VEERAI AH,</b> II Additional District and Sessions Judge (Fast Track Court) Mahabubnagar (Notified as Special Court for POCSO).
4.	<b>SMT. S.SREEVANI,</b> Judge, Additional Family Court - Cum Additional Chief Judge, City Civil Court, Hyderabad.
5.	<b>SMT. P.NEERAJA,</b> Addl. Metropolitan Sessions Judge for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.
6.	<b>SRI M.JOHNSON,</b> IX Addl. District and Sessions Judge, Sircilla, Karimnagar District.
7.	<b>SMT. R.DANIE RUTH,</b> Fast Track Sessions Court for expeditious disposal of cases of Rape and protection of children against sexual offences (POCSO) Act, Court, Khammam.
8.	<b>SMT. T.JAYA LAKSHMI,</b> Spl. Judge for trial of Cases filed under SC's & ST's (POA) Act -cum-VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
9.	<b>SRI LALSINGH SRINIVASA NAIK,</b> Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. Chief Judge, City Civil Court, Hyderabad.
10.	<b>SRI GANNARAPU SUDERSHAN,</b> II Addl. District and Sessions Judge, Jagital, Karimnagar District.
11.	<b>SRI Y.SATHYENDRA,</b> Special Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act -cum- VI Additional Metropolitan Sessions Judge, Secunderabad -cum- XX Additional Chief Judge, City Civil Court, Secunderabad.
12.	<b>SRI K.KALYAN CHAKRAVARTHY,</b> Chairman, L.R.A.T.-cum-II Addl. District and Sessions Judge, Suryapet, Nalgond District.
13.	<b>SMT. G.PREMALATHA,</b> Presiding Officer, Fast Track Special Courts for expeditious trial and disposal of rape and POCSO Act cases at Bharosa Centre, HACA Bhavan, Hyderabad.

14.	<b>SMT. P.MUKTHIDA,</b> Special Sessions Judge Court for trial of cases relating to Atrocities against Women, Warangal.
15.	<b>SRI BAKARAJU SRINIVASA RAO,</b> Special Sessions Judge Court for trial of cases relating to Atrocities against Women -cum- X Additional Metropolitan Sessions Judge, Hyderabad.